

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-84/2003/3391/A

From :- Shri Gautam Baruah,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri S.N. Sarma,
District and Sessions Judge,
Bongaigaon, Assam.

Dated Guwahati the 25th September, 2020.

Sub: **Casual leave along with station leave permission.**

Ref:- Your letter No.DJB I-11/2020/ dtd 18.09.2020

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave for one day on 28.09.2020 along with station leave permission, with your official vehicle, at your own cost, from the evening of 25.09.2020 till the morning of 29.09.2020. The Chief Judicial Magistrate, Bongaigaon, in her absence, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

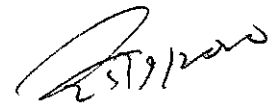
Yours faithfully,

-sd-

REGISTRAR (VIGILANCE)

Memo NO.HC.VII-84/2003/3392/A, dated 25.09.2020

Copy to: ✓ 1. The Project Manager, Gauhati High Court.



REGISTRAR (VIGILANCE)